

ITEM NO.301 + 302

COURT NO.5

SECTION XII-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

MISCELLANEOUS APPLICATION Diary No(s). 51879/2026 in C.A. No. 2827-2829/2018

UNION OF INDIA & ORS.**Petitioner(s)****VERSUS****ROHITH NATHAN AND ANR ETC.****Respondent(s)****(IA No. 256387/2026 - CLARIFICATION/DIRECTION)****with**

MISCELLANEOUS APPLICATION Diary No(s). 51897/2026 in C.A. No. 2827-2829/2018

Date : 01-09-2026 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
 HON'BLE MR. JUSTICE R. MAHADEVAN**

**For Petitioner(s) : Mr. Tushar Mehta, Solicitor General
 Mrs. Aishwarya Bhati, A.S.G.
 Ms. Alka Agarwal, Adv.
 Mr. Apoorv Kurup, Adv.
 Mr. Madhav Sinhal, Adv.
 Mr. Navanjay Mahapatra, Adv.
 Mr. Mayank Pandey, Adv.
 Ms. Sansriti Pathak, Adv.
 Ms. Shreya Jain, Adv.
 Mr. Aman Mehta, Adv.
 Mr. Om Prakash Gupta, Adv.
 Mr. Yogesh Vats, Adv.
 Mr. Shreekant Neelappa Terdal, AOR**

**For Respondent(s) : Mr. Basava Prabhu Patil, Sr. Adv.
 Mr. Sanjay Hegde, Sr. Adv.
 Mr. Vikram Hegde, Adv.
 Ms. Hima Lawrence, Adv.
 Mr. Trisham Dollny, Adv.
 Ms. Karina Chawla, Adv.
 Mr. Arijeet Shukla, Adv.
 Mr. Sivanandh Lahiri, Adv.
 Mr. M. T. Arunan, Adv.
 Mr. M. A. Aruneshe, Adv.
 Mr. Harsh Parashar, AOR**

Mr. Prateek K Chadha, AOR
Mr. Sreekar Aechuri, Adv.
Ms. Surbhi Soni, Adv.
Mr. Aniket Chauhaan, Adv.

Mr. Roy Abhraham, Adv.
Ms. Seema Jain, Adv.
Mr. Akhil Abraham Roy, Adv.
Mr. Himindar Lal, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice on the misc. application(s).
2. Learned counsel appearing for the contesting respondents accept notice through their Advocates-on-Record.
3. List the application(s) for consideration on 17.09.2026 at 03.30 PM.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
ASSISTANT REGISTRAR